

ANNEXURE 6

Name of the corporate debtor: RABIRUN VINIMAY PVT. LTD;

Date of commencement of liquidation: 05th March 2020;

List of stakeholders as on : 11.01.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of claim rejected	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off
1	BAGRECHA & ASSOCIATES	29-02-2020	30,976.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	30,976.00	-	Claim amount rejected after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
2	SWAJIT ABRASIVES (P) LTD.	18-03-2020	13,68,190.00	10,15,507.58	Supply of goods and services	-	Not applicable	-	4.00	-	-	3,52,682.42	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
3	KAPSEK ENGINEERS PVT. LTD.	18-03-2020	10,325.00	10,325.00	Supply of goods and services	-	Not applicable	-	0.04	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
4	MAHAVIR XPERT TECHNOPLAST PVT. LTD	18-03-2020	1,00,180.00	93,910.00	Supply of goods and services	-	Not applicable	-	0.37	-	-	6,270.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
5	D.K.ENTERPRISE	19-03-2020	1,90,200.00	99,130.00	Supply of goods and services	-	Not applicable	-	0.39	-	-	91,070.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
6	H.K.SALES CORPORATION	20-03-2020	57,159.00	57,519.00	Supply of goods and services	-	Not applicable	-	0.23	-	-	-360.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
7	SPEED GO LOGISTICS	23-03-2020	4,55,576.00	4,55,576.00	Supply of goods and services	-	Not applicable	-	1.79	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
8	SUVAS CERAMIC ABRASIVES	24-03-2020	22,76,780.00	17,31,030.20	Supply of goods and services	-	Not applicable	-	6.82	-	-	5,45,749.80	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
9	GANDHI ABRASIVES CORPORATION	28-03-2020	22,43,726.00	18,24,811.40	Supply of goods and services	-	Not applicable	-	7.19	-	-	4,18,914.60	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
10	PLASTOCHEM INDIA PVT. LTD.	29-03-2020	13,33,999.00	12,57,091.12	Supply of goods and services	-	Not applicable	-	4.95	-	-	76,907.88	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
11	TECH MART ENGINEERING	01-04-2020	50,83,872.45	17,70,874.90	Supply of goods and services	-	Not applicable	-	6.98	-	-	33,12,997.55	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
12	H. M. BROTHERS	02-04-2020	2,68,096.25	2,55,116.38	Supply of goods and services	-	Not applicable	-	1.01	-	-	12,979.87	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
13	PLANT & EQUIPMENT SERVICES (BIMAN GHOSH)	03-04-2020	60,795.00	44,231.00	Supply of goods and services	-	Not applicable	-	0.17	-	-	16,564.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
14	TAPARIA BROTHERS	03-04-2020	9,67,292.35	8,28,172.00	Supply of goods and services	-	Not applicable	-	3.26	-	-	1,39,120.35	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
15	CJ DARCL LOGISTICS LIMITED	04-04-2020	1,76,419.00	1,48,437.00	Supply of goods and services	-	Not applicable	-	0.58	-	-	27,982.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.

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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted				Amount of contingent claim
16	GMT Industries Limited	06-04-2020	1,33,51,237.00	1,33,51,237.00	Supply of goods and services	-	Not applicable	-	52.60	-	-	-	Claim amount admitted vide order dated: 23.06.2015, by the arbitration award of district and sessions judge Faridabad.
17	TRANSPORT CORPORATION INDIA LIMITED	27-05-2020	1,85,265.00	1,22,748.29	Supply of goods and services	-	Not applicable	-	0.48	-	-	62,516.71	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
18	SHREE VISHAKARMA TRANSPORT	26-06-2020	3,34,413.00	1,81,893.00	Supply of goods and services	-	Not applicable	-	0.72	-	-	1,52,520.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
19	SHRI TRADING CORPORATION	28-07-2020	11,78,419.00	11,78,419.00	Supply of goods and services	-	Not applicable	-	4.64	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
20	AMPCO METAL INDIA PVT. LTD.	19-08-2020	5,22,117.00	5,22,117.00	Supply of goods and services	-	Not applicable	-	2.06	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
21	MAHENDRA TRADING COMPANY	19-08-2020	2,19,705.95	1,44,735.00	Supply of goods and services	-	Not applicable	-	0.57	-	-	74,970.95	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
22	SEARCH AND CORDON SECURITY PVT LTD	03-04-2020	8,62,489.00	1,42,279.00	Supply of goods and services	-	Not applicable	-	0.56	-	-	7,20,210.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
23	GLOBAL(INDIA) BEARING CORPORATION	21-10-2020	3,04,632.00	1,45,227.00	Supply of goods and services	-	Not applicable	-	0.57	-	-	1,59,405.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
			3,15,81,864.00	2,53,80,386.87					100.00			62,01,477.13	